

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :09/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/713/2024 BLAPL/100/2024	JAGADISH SAHU @ LAXMIDHAR VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	RUPSA /32 /2022 AD-HOC A.D.J.(FTSC),BALASORE(Baleshwar) ST/0000302/2022
2	D-BLAPL/705/2024 BLAPL/101/2024	SOMANATH JALA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MOTU /55 /2020 DISTRICT AND SESSIONS JUDGE,MALAKANGALI CT/0000065/2021
3	D-BLAPL/732/2024 BLAPL/102/2024	PABANA PRADHAN VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PURI SADAR /295 /2023 NYAYADHIKARI,PURI(Puri) GR/0000599/2023
4	D-BLAPL/415/2024 BLAPL/103/2024	BHAGIRATHI PALEI VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	RAMACHANDRAPUR /72 /2023 NYAYADHIKARI,GHASIPURA(Kendujhar) GR/0000165/2023
5	D-BLAPL/701/2024 BLAPL/104/2024	RAMESWAR BAIGA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	PADWA /160 /2023 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE TR/0000149/2023
6	D-BLAPL/728/2024 BLAPL/105/2024	CHABINDRA SAHU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	UMERKOTE /288 /2023 J.M.F.C,UMERKOTE(Nabarangapur ) GR/0000474/2023
7	D-BLAPL/702/2024 BLAPL/106/2024	TABIASH BIRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MOHANA /91 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000060/2023
8	D-BLAPL/703/2024 BLAPL/107/2024	RAHUL KUMAR VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	NANDAPUR /25 /2023 ADDL.SESSIONS JUDGE CUM SPECIAL JUDGE TR/0000035/2023
9	D-BLAPL/419/2024 BLAPL/108/2024	TUSAR @ JANMEJAY DHAL VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	SAHID NAGAR P.S. /18 /2022 5TH ADDL.SESSIONS JUDGE, BBSR(Khordha) CT/0000176/2022
10	D-BLAPL/437/2024 BLAPL/109/2024	BELA @ BELALSENNA SWAIN @ BELALSEN SWAIN VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KABISURYANAGAR /437 /2023 ADJ,KODALA(Ganjam) ST/0000198/2023
11	D-BLAPL/179/2024 BLAPL/110/2024	GOBINDA DAS VS STATE OF ODISHA	SOUGAT DASH VS	REMUNA /147 /2022 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000785/2022

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12	D-BLAPL/581/2024 BLAPL/111/2024	RAKESH KUMAR BARIK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	SPL.TASK FORCE /16 /2022 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000057/2022
13	D-BLAPL/331/2024 BLAPL/112/2024	BELA @ BELALSENNA SWAIN @ BELALSEN SWAIN VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	KABISURYANAGAR /442 /2023 ADJ,KODALA(Ganjam) ST/0000208/2023
14	D-BLAPL/391/2024 BLAPL/74/2024	DEEPAK KUMAR PATEL VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha ) CT/0000749/2023
15	D-BLAPL/344/2024 BLAPL/75/2024	MANAS KUMAR SAHOO VS STATE OF ODISHA	SAKTI PRASAD DAS VS	KHANDAGIRI P.S. /288 /2023 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000353/2023
16	D-BLAPL/410/2024 BLAPL/76/2024	EKADUSIA BEHERA @ AKADUSIA BEHERA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	BARKOTE /241 /2023 ASSISTANT SESSIONS JUDGE,DEOGAR ST/0000136/2023
17	D-BLAPL/362/2024 BLAPL/77/2024	GHULAM RASOOL VS UNION OF INDIA(NCB)	S.S.RAY (2) VS	NCB BHUBANESWAR /4 /2022 5TH ADDL.SESIONS JUDGE, BBSR(Kh TR/0000296/2022
18	D-BLAPL/407/2024 BLAPL/78/2024	SOMANATH DAS VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	CAPITAL P.S. /223 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000169/2023
19	D-BLAPL/421/2024 BLAPL/79/2024	SEKH NESAR VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	CHAMPUA /14 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000038/2023
20	D-BLAPL/409/2024 BLAPL/80/2024	SOMANATH DAS VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	CAPITAL P.S. /267 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW CT/0000180/2023
21	D-BLAPL/428/2024 BLAPL/81/2024	ANANDA PANDA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	BERHAMPUR TOWN /275 /2023 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G Spl/0000053/2023
22	D-BLAPL/426/2024 BLAPL/82/2024	SOUBHAGYA RANJAN DAS VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	CUTTACK SADAR /458 /2023 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0000962/2023
23	D-BLAPL/440/2024	ALOK MAHAPATRA	SIDHARTHA DAS	CHAMPUA /14 /2023

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	BLAPL/83/2024	VS STATE OF ODISHA	VS	S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K
24	D-BLAPL/456/2024 BLAPL/84/2024	SIMANCHAL BISOI VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GR/000038/2023 BERHAMPUR SADAR /304 /2023 3RD ADDL.SESSION JUDGE CUM SPL.J
25	D-BLAPL/460/2024 BLAPL/85/2024	SUSHANTA KUMAR SAHU VS STATE OF ODISHA	MAHES DAS VS	ST/0000301/2023 SARANGADA /61 /2017 SPECIAL JUDGE,BALLIGUDA(Kandham
26	D-BLAPL/506/2024 BLAPL/86/2024	RANJIT KANJIA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	Spl/0000001/2017 BEGUNIA P.S. /431 /2023 J.M.F.C.,BEGUNIA(Khordha )
27	D-BLAPL/482/2024 BLAPL/87/2024	HEMANTA DHIR VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	GR/0001270/2023 INFOCITY PS /263 /2023 J.M.F.C.(II),BHUBANESWAR(Khordha )
28	D-BLAPL/510/2024 BLAPL/88/2024	GOPINATH KHEMUNDU VS STATE OF ODISHA	SONITA BISWAL VS	CT/0000919/2023 SEMILLIGUDA /52 /2019 ADDL DISTRICT AND SESSIONS JUDGE
29	D-BLAPL/589/2024 BLAPL/89/2024	NARAHARI MALIK VS STATE OF ODISHA	ARIJEET MISHRA VS	CT/0000055/2019 KENDRAPARA SADAR /523 /2023 S.D.J.M.,KENDRAPARA(Kendrapara )
30	D-BLAPL/517/2024 BLAPL/90/2024	SK. SAHID @ CHUNA VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	GR/0002068/2023 JALESWAR /552 /2023 SPL.JUDGE,BALASORE(Baleshwar)
31	D-BLAPL/500/2024 BLAPL/91/2024	UTESH PADHAN VS STATE OF ODISHA	PRATYUSHA NAIDU VS	Spl/0000342/2023 TUSRA /190 /2023 SPECIAL JUDGE,BALANGIR(Balangir)
32	D-BLAPL/584/2024 BLAPL/92/2024	RAGHUMANI DEEP VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	Spl/0000083/2023 BIJEPUR /68 /2018 A.D.J.,PADAMPUR(Bargarh )
33	D-BLAPL/532/2024 BLAPL/93/2024	SANKAR SETHY VS STATE OF ODISHA	NIRAJ KUMAR SETHI VS	CT/0000089/2018 KANKADAHAD /215 /2023 S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
34	D-BLAPL/541/2024 BLAPL/94/2024	TANMAYA NAIK @ MANTU NAIK VS	SUBASH CHANDRA MOHANTY VS	GR/0000969/2023 CHHENDIPADA /386 /2023 J.M.F.C.,CHHENDIPADA(Anugul )

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35	D-BLAPL/552/2024 BLAPL/95/2024	STATE OF ODISHA RAJO SAHA VS STATE OF ODISHA	MD. GOLAM MADANI VS	GR/0000887/2023 DHUSURI /393 /2023 SPL. JUDGE,BHADRAK(Bhadrak ) Spl/0000106/2023
36	D-BLAPL/604/2024 BLAPL/96/2024	JAGABANDHU BHATRA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /11 /2023 AD HOC ADDITIONAL DISTRICT AND S CT/0000039/2023
37	D-BLAPL/614/2024 BLAPL/97/2024	SUMANT PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	//0 SPECIAL JUDGE ATHMALLIK(Anugul ) Spl/0000001/2024
38	D-BLAPL/646/2024 BLAPL/98/2024	BANDITA MOHAPATRA VS STATE OF ODISHA(VIG.)	DEVASHIS PANDA VS	SAMBALPUR VIGILANCE /33 /2023 A.D.J CUM SPL.JUDGE(VIG.),SAMBALPUR GR/0000030/2023
39	D-BLAPL/692/2024 BLAPL/99/2024	TENGUNU @ SAMBHUNATH BHOI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	PURUNAKATAK /88 /2022 A.D.J.,BOUDH(Baudh ) ST/0000092/2022
40	D-CMP/675/2024 CMP/10/2024	RAJIV NAYAN CHOUDHURY VS SARAT CHANDRA DAS	DEVAVRAT DEVESH VS	// CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0001164/2022
41	D-CMP/458/2024 CMP/11/2024	SUSANT KUMAR PANDA VS COLLECTOR, KANDHAMAL	BAIJAYANTI MOHANTY VS	// DISTRICT & SESSIONS JUDGE ,PHULBA RFA/0000017/2022
42	D-CMP/887/2024 CMP/12/2024	RT.REV. DR.PINUEL DIP VS AMOS SUNA	TRILOCHAN NANDA VS	// CIVIL JUDGE (JD),BOLANGIR(Balangir) CS/0000029/2023
43	D-CMP/747/2024 CMP/13/2024	MANMOHAN SRIMALI VS POONAM SRIMALI @ PUSHPAKAR	BHABANI SANKAR MISHRA VS	// CIVIL JUDGE (SD), JHARSUGUDA(Jharsu CMA/0000041/2022
44	D-CMP/548/2024 CMP/14/2024	SOBHARANI SINGH VS MANASI BARIK	PRASANTA KUMAR SATAPATHY VS	// DISTRICT & SESSIONS JUDGE,JAGATS Fao/0000035/2023
45	D-CMP/635/2024 CMP/15/2024	MADAN BEHERA VS ASHISH KUMAR BEHERA	SARADA PRASAD DASH VS	// A.D.J.,BALASORE(Baleshwar) Fao/0000030/2022

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46	D-CMP/717/2024 CMP/16/2024	GURUBARI NATH VS AJIT NATH	BHUBANESWAR DASH VS	// CIVIL JUDGE (SD),JAGATSINGHPUR(Jag CS/0000617/2021
47	D-CONTC/69/2024 CONTC/39/2024	LAXMI KANTA PATTANAYAK VS SUJATA R. KARTHIKEYAN, I.A.S.	ADV. VS	// ()
48	D-CONTC/119/2024 CONTC/40/2024	DEBENDRA NATH MISHRA VS ARAVIND AGRAWAL, I.A.S	BIKASH MISHRA VS	// ()
49	D-CONTC/137/2024 CONTC/41/2024	NRUSINGHA CHARANA SAHOO VS ER. SATRUGHNA MOHARANA, CHIEF ENGINEER, UPPER KOLAB PROJECT, KORAPUT	ADV VS	// ()
50	D-CONTC/174/2024 CONTC/42/2024	LINGARAJ PRADHAN VS ASWATHY S., I.A.S.	PRASANTA KUMAR MISHRA VS	// ()
51	D-CONTC/426/2024 CONTC/43/2024	BICHITRA KUMAR PARIDA VS ASWATHY S, I.A.S	ADV VS	// ()
52	D-CONTC/714/2024 CONTC/44/2024	SAKUNTALA BEHERA VS ASWATHY S., SECY. S AND ME DEPT.	ADV. VS	// ()
53	D-CONTC/718/2024 CONTC/45/2024	BHARAT CHANDRA MOHANTY VS ASWATHY S., SECY. S AND ME DEPT.	ADV. VS	// ()
54	D-CONTC/699/2024 CONTC/46/2024	JYOTI PRASAD BEHERA VS ARUN KUMAR SARANGI, I.P.S.	ADV. VS	// ()
55	D-CONTC/697/2024 CONTC/47/2024	SATYABRATA BARIK VS DATTATRAYA BHUSAHEB SHINDE, I.A.S.	ADV. VS	// ()
56	D-CONTC/700/2024 CONTC/48/2024	BASUDEV TUDU VS G.RAJESH, I.F.S.	ADV. VS	// ()
57	D-CONTC/701/2024	SUKANTA BEHERA	ADV.	//

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	CONTC/49/2024	VS ANU GARG, I.A.S.	VS	() //
58	D-CONTC/704/2024 CONTC/50/2024	BIJAYA KUMAR PARIDA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// () //
59	D-CONTC/169/2024 CONTC/51/2024	DR.RAJAT MOHANTY VS SHALLINI PANDIT, IAS	ADV. VS	// () //
60	D-CONTC/180/2024 CONTC/52/2024	GOPINATH MALLICK VS AMIYA KUMAR SAHOO, ADDL. SECY., REVENUE AND DISASTER MANAGEMENT DEPT., ODISHA, BBSR.	CHIRANJEEV BIDYABHUSHAN VS	// () //
61	D-CONTC/341/2024 CONTC/53/2024	RAMTANU DEEP VS ANANYA DAS, IAS	adv. VS	// () //
62	D-CRLA/438/2024 CRLA/12/2024	DIPAK @ DEEPAK KU. PATTANAIAK VS STATE OF ODISHA	SIDHARTHA DAS VS	JODA /257 /2023 SPECIAL JUDGE,CHAMPUA(Kendujhar) Spl/0000032/2023
63	D-CRLA/863/2024 CRLA/13/2024	SANGRAM JENA@NAYA VS SULOCHANA MALLICK	MANORANJAN KHATUA VS	BARI /112 /2013 A.D.J.,JAJPUR(Jajapur )
64	D-CRLA/848/2024 CRLA/14/2024	LAXMI NARAYAN SATPATHY VS STATE OF ODISHA(VIG.)	PARTHA SARATHI NAYAK,R.BEHERA,U.SAMAL,J.SARATHI SHUBHENDU KUMAR PARIDA VS	CRLA/000189/2016 BHUBANESWAR VIGILANCE /4 /2013 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESWAR
65	D-CRLA/640/2024 CRLA/15/2024	NARENDRA PRASAD PANDA VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	TR/0000049/2013 BALASORE VIGILANCE /13 /2013 SPECIAL JUDGE, VIGILANCE, BARIPADA
66	D-CRLA/263/2024 CRLA/16/2024	SISHU@KANHEYA BESHAN@SISHU BESAN VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	GR/0000010/2013 KANTABANJI /241 /2021 ADDL.SSESSIONS JUDGE,KANTABANJI(ODISHA)
67	D-CRLMA/558/2024 CRLMA/2/2024	ABINASH SINGH VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	SC/0000061/2022 PATNAGARH /284 /2023 ()
68	D-CRLMC/107/2024 CRLMC/27/2024	ANSHUMAN SAMANTARAY VS	BISHNU PRASAD PRADHAN VS	// NAYAPALLI P.S. /657 /2019 J.M.F.C. (III) BHUBANESWAR(Khordha )

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69	D-CRLMC/624/2024 CRLMC/28/2024	STATE OF ODISHA M/S.KISSAN AGRO VS GROMAX AGRI EQUIPMENTS LTD. MAHINDRFA, GUJRAT TRACTORS LTD.	KAMALAKANTA NAYAK VS	CT/0006196/2019 / /0 ()
70	D-CRLMC/449/2024 CRLMC/29/2024	CHANDRA@CHANDRAKANTA SAHOO VS STATE OF ODISHA PAWAN KU AGRAWAL	PRIYA RANJAN SINGH VS ASHIS KUMAR MISHRA	// HINDOL /62 /2013 A.D.J.,DHENKANAL(Dhenkanal) CT/0000017/2016 / /0 ()
71	D-CRLMP/133/2024 CRLMP/11/2024	STATE OF ODISHA HEMANT KUMAR SETHY VS STATE OF ODISHA PRVAJEET SINGH SALUJA	RANJAN KUMAR BEHERA VS ASHIS KUMAR MISHRA	// / /0 ()
72	D-CRLMP/279/2024 CRLMP/12/2024	STATE OF ODISHA CHITARANJAN MISHRA VS STATE OF ODISHA RADHASHYAM PRADHAN	LINGARAJ SARANGI VS RAJENDRA NARAYAN ROUT	// / /0 ()
73	D-CRLMP/262/2024 CRLMP/13/2024	STATE OF ODISHA JUNNU RAULO VS STATE OF ODISHA GOBINDA NAYAK	LAXMINARAYAN PATEL VS BRUNDABAN ROUT	// / /0 ()
74	D-CRLMP/358/2024 CRLMP/15/2024	STATE OF ODISHA NIRANJAN PRADHAN VS STATE OF ODISHA TAPAS RANJAN BISWAL	SATYAJIT MOHAPATRA VS SATYA RANJAN MULIA	// / /0 ()
75	D-CRLMP/513/2024 CRLMP/16/2024	STATE OF ODISHA NARESH KUMAR PALAI VS STATE OF ODISHA TAPAS RANJAN BISWAL	SATYA RANJAN MULIA VS SATYA RANJAN MULIA	// / /0 ()
76	D-CRLMP/550/2024 CRLMP/17/2024	STATE OF ODISHA NARESH KUMAR PALAI VS STATE OF ODISHA TAPAS RANJAN BISWAL	SATYA RANJAN MULIA VS SATYA RANJAN MULIA	// / /0 ()
77	D-CRLREV/521/2024 CRLREV/4/2024	STATE OF ODISHA NARESH KUMAR PALAI VS STATE OF ODISHA TAPAS RANJAN BISWAL	SATYA RANJAN MULIA VS SATYA RANJAN MULIA	// / /0 ()
78	D-CRLREV/139/2024 CRLREV/5/2024	STATE OF ODISHA NARESH KUMAR PALAI VS STATE OF ODISHA TAPAS RANJAN BISWAL	SATYA RANJAN MULIA VS SATYA RANJAN MULIA	// / /0 ()
79	D-CRLREV/139/2024 CRLREV/5/2024	STATE OF ODISHA NARESH KUMAR PALAI VS STATE OF ODISHA TAPAS RANJAN BISWAL	SATYA RANJAN MULIA VS SATYA RANJAN MULIA	// / /0 ()

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80	D-JCRLA/877/2024 JCRLA/4/2024	RANJIT MOHANTY@BUDHA@BABU VS STATE OF ODISHA	ADV. VS	PATNA /43 /2022 SPECIAL JUDGE,KEONJHAR(Kendujhar) Spl/0000041/2022
81	D-JCRLA/878/2024 JCRLA/5/2024	CHATURBHUJA PATRA@BHUJA VS STATE OF ODISHA	ADV. VS	DAITARI /7 /2021 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000011/2021
82	D-MACA/350/2024 MACA/1/2024	AHALYA SWAIN VS KRUSHNA CHANDRA SWAIN	DEBARAJ MOHANTY VS	// A.D.J.,ASKA(Ganjam) Mac/0000494/2014
83	D-MACA/32/2024 MACA/2/2024	B.M/D.M. M/S. ORIENTAL INSURANCE CO. LTD., D.O 2 VS SANJUKTA PANDA	PRASANTA KUMAR MAHALI VS	// 4TH M.A.C.T.,BHUBANESWAR(Khordha Mac/0000049/2019
84	D-MATA/980/2024 MATA/4/2024	SANDHYA RANI SAHOO @ MOHANTY VS ANUSAYA MOHANTY	JAYDEEP PAL VS	// JUDGE FAMILY COURT,BHUBANESWA CP/0000576/2017
85	D-MATA/925/2024 MATA/5/2024	TUKUNA BEHERA VS MADHUSMITA MUDULI @ PUSPALATA BEHERA	BASUDEV PUJARI VS	// JUDGE, FAMILY COURT,JAJPUR(Jajapur CP/0000279/2017
86	D-RFA/981/2024 RFA/1/2024	LALIT SA @ LALIT MOHAN SA VS CHITRASEN BISWAL	MAHENDRA KUMAR PRADHAN VS	// CIVIL JUDGE (SD),SUNDERGARH(Sunda CS/0000357/2012
87	D-RVWPET/389/2024 RVWPET/1/2024	SK.FARUK ALI VS SHANTI KUMARI MAHATO	AVIJIT PAL VS	// () //
88	D-TRPCRL/537/2024 TRPCRL/1/2024	SANJAY KUMAR SAHOO VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	JAJPUR TOWN /309 /2022 S.D.J.M.,JAJPUR(Jajapur ) CT/0001949/2022
89	D-WA/493/2024 WA/3/2024	STATE OF ODISHA VS DINESH KUMAR BAG	PUSHPARAJ BHARADWAJ, A.S.C. VS	// () //
90	D-WP(C)/793/2024 WP(C)/298/2024	MD. NISHAD ALAM VS R.T.O., BARBIL	MADHUSUDAN MISHRA VS	// () //
91	D-WP(C)/557/2024	DEBANANDA MOHANTY	PITAMBAR PANDA	//



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	WP(C)/299/2024	VS STATE OF ODISHA	VS	0 //
92	D-WP(C)/638/2024 WP(C)/300/2024	SARAT KUMAR NISHIKANTA VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// 0 //
93	D-WP(C)/566/2024 WP(C)/301/2024	RAGHUNATH BISWAL VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
94	D-WP(C)/568/2024 WP(C)/302/2024	RAJ KISHORE MISHRA VS R.T.O., KENDRAPARA	CHANDAN MISHRA VS	// 0 //
95	D-WP(C)/565/2024 WP(C)/303/2024	RAJ KISHORE MISHRA VS R.T.O., KENDRAPARA	CHANDAN MISHRA VS	// 0 //
96	D-WP(C)/634/2024 WP(C)/304/2024	NIRANJAN SETHY VS R.T.O., KENDRAPARA	CHANDAN MISHRA VS	// 0 //
97	D-WP(C)/387/2024 WP(C)/305/2024	MANAS PARIDA VS STATE OF ODISHA	PRASANNA KUMAR SAHOO VS	// 0 //
98	D-WP(C)/636/2024 WP(C)/306/2024	PITABASH GOCHHAYAT VS R.T.O., CUTTACK	CHANDAN MISHRA VS	// 0 //
99	D-WP(C)/571/2024 WP(C)/307/2024	PRASANT KUMAR SAMAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
100	D-WP(C)/103/2024 WP(C)/308/2024	SATRUGHNA PANDA VS STATE OF ODISHA	ANAM CHARAN PANDA VS	// 0 //
101	D-WP(C)/564/2024 WP(C)/309/2024	NITESH KUMAR SETHY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
102	D-WP(C)/689/2024 WP(C)/310/2024	ABHIMANYU DAS VS	SUBAS CHANDRA DAS VS	// 0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-WP(C)/108/2024 WP(C)/311/2024	STATE OF ODISHA GHANASHYAM PATRA VS	ASHOK DAS VS	// // 0
104	D-WP(C)/84/2024 WP(C)/312/2024	STATE OF ODISHA RASHA KUMARI PANDA VS	SANDHYARANI PANI VS	// // 0
105	D-WP(C)/342/2024 WP(C)/313/2024	SECRETARY, DEPTT. OF HIGHER EDUCATION KESHAB CHANDRA MARNDI VS	ALOK KUMAR PANDA VS	// // 0
106	D-WP(C)/17/2024 WP(C)/314/2024	STATE OF ODISHA GAURANGA CHANDRA JENA VS	SANGRAM KUMAR SINGH VS	// // 0
107	D-WP(C)/315/2024 WP(C)/315/2024	DIRECTOR GENERAL OF POLICE, CRPF, NEW DELHI SAMARENDRA RATH VS	KHIROD CHANDRA MAJHI VS	// // 0
108	D-WP(C)/323/2024 WP(C)/316/2024	R.T.O., PURI ANJALI UDYOG, CUTTACK VS	SATRUGHNA DASH (A) VS	// // 0
109	D-WP(C)/319/2024 WP(C)/317/2024	INDIAN OVERSEAS BANK, BBSR PRADEEP KUMAR ROUT VS	KHIROD CHANDRA MAJHI VS	// // 0
110	D-WP(C)/865/2024 WP(C)/318/2024	R.T.O., CUTTACK SUSIL KUMAR SAHOO VS	PRATIK DASH VS	// // 0
111	D-WP(C)/316/2024 WP(C)/319/2024	UNION OF INDIA KAHNU CHARAN SAMAL VS	KHIROD CHANDRA MAJHI VS	// // 0
112	D-WP(C)/317/2024 WP(C)/320/2024	R.T.O., CUTTACK MONU AGARWALLA VS	CHANDAN MISHRA VS	// // 0
113	D-WP(C)/850/2024 WP(C)/321/2024	R.T.O. TALCHER PRASANTA KUMAR MOHAPATRA VS	GOUTAM ROUT VS	// // 0
		STATE OF ODISHA		//

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114	D-WP(C)/881/2024 WP(C)/322/2024	TOSHAMATI DANG VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
115	D-WP(C)/431/2024 WP(C)/323/2024	EXECUTIVE ENGINEER, ELECTRICAL DIV.(TPNODL), BHADRAK VS RAMESH CHANDRA JENA	LALIT KUMAR MAHARANA VS	// 0 //
116	D-WP(C)/949/2024 WP(C)/324/2024	M/S FAYAJ INFRATECH PVT. LTD., BBSR VS THE CHIEF COMMNR. CT AND GST, ODISHA, CUTTACK	GOURAV KUMAR ROY CHOUDHURY VS	// 0 //
117	D-WP(C)/876/2024 WP(C)/325/2024	SURENDRA KUMAR BISWAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
118	D-WP(C)/878/2024 WP(C)/326/2024	PRASANNA KUMAR BHOKTA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
119	D-WP(C)/938/2024 WP(C)/327/2024	M/S DEVELOPMENT ENGINEERING CORP., BBSR VS STATE OF ODISHA	KANANBALA ROY CHOUDHURY VS	// 0 //
120	D-WP(C)/961/2024 WP(C)/328/2024	SANJAY KUMAR SANJAY KETAN MALLIK VS STATE OF ODISHA	GYANARANJAN NAYAK VS	// 0 //
121	D-WP(C)/890/2024 WP(C)/329/2024	MAGU CHARAN NAYAK VS UNION OF INDIA	SATYAJIT MOHAPATRA (2) VS	// 0 //
122	D-WP(C)/872/2024 WP(C)/330/2024	LOKNATH BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
123	D-WP(C)/729/2024 WP(C)/331/2024	PUNAI HONTAL @ GIREM VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //
124	D-WP(C)/620/2024 WP(C)/332/2024	GEETANJALI SWAIN VS THE COLLECTOR, KHURDA	GOURI MOHAN RATH VS	// 0 //
125	D-WP(C)/926/2024	M/S MAA BHAVANI ENGINEERING, KALAHANDI	PRABODHA CHANDRA NAYAK	//

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	WP(C)/333/2024	VS STATE OF ODISHA	VS	0 //
126	D-WP(C)/931/2024 WP(C)/334/2024	M/S BANSAL INFRAPROJECTS PVT. LTD., BOLANGIR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
127	D-WP(C)/982/2024 WP(C)/335/2024	PC ENTERPRISES, BBSR VS AO, PNB, CIRCLE SASTRA CENTRE, BBSR	ANUPAM RATH VS	// 0 //
128	D-WP(C)/64/2024 WP(C)/336/2024	RAJEEB SAHOO VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD	BRAJA KISHORE SAHOO VS	// 0 //
129	D-WP(C)/967/2024 WP(C)/337/2024	LEENARANI SWAIN VS C.E.O., PARADEEP PHOSPHATES LTD.	DEBASISH PATNAIK VS	// 0 //
130	D-WP(C)/845/2024 WP(C)/338/2024	KAMALA SWAIN VS SAROJINI SWAIN	MANOJ KUMAR MOHANTY VS	// 0 //
131	D-WP(C)/963/2024 WP(C)/339/2024	SUBASINI BEHERA VS LIFE INSURANCE CORPORATION OF INDIA, BBSR	DEBASISH PATNAIK VS	// 0 //
132	D-WP(C)/591/2024 WP(C)/340/2024	SURYAKANTA BEHERA VS COLLECTOR, KHORDHA	JYOTIRMAYA SAHOO VS	// 0 //
133	D-WP(C)/783/2024 WP(C)/341/2024	SHYAM SUNDAR PATEL VS STATE OF ODISHA	LALIT SAHU VS	// 0 //
134	D-WP(C)/435/2024 WP(C)/342/2024	EXECUTIVE ENGINEER, BSED, BHADRAK VS KARTIKA CHANDRA JENA	LALIT KUMAR MAHARANA VS	// 0 //
135	D-WP(C)/843/2024 WP(C)/343/2024	SUMANJAN BISWAL VS STATE OF ODISHA	BAlDHAR SAHOO VS	// 0 //
136	D-WP(C)/516/2024 WP(C)/344/2024	ARUNA KAR VS	DILLIP KUMAR MOHAPATRA VS	// 0

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137	D-WP(C)/904/2024 WP(C)/345/2024	STATE OF ODISHA BAIDESWAR PANDA VS	ABINASH ROUTRAY VS	// // 0
138	D-WP(C)/848/2024 WP(C)/346/2024	STATE OF ODISHA PRASANNAJIT NAG VS	BAIDHAR SAHOO VS	// // 0
139	D-WP(C)/734/2024 WP(C)/347/2024	STATE OF ODISHA RAJESH KUMAR MAHAPATRA VS	SATYA NARAYAN MISHRA 4 VS	// // 0
140	D-WP(C)/433/2024 WP(C)/348/2024	STATE OF ODISHA EXECUTIVE ENGINEER, ELECTRICAL DIV.(TPNODL), BHADRAK VS	LALIT KUMAR MAHARANA VS	// // 0
141	D-WP(C)/308/2024 WP(C)/349/2024	SUDAM CHARAN KHANDA HRUSHIKESH MOHAPATRA VS	SAIBRATA RATH VS	// // 0
142	D-WP(C)/213/2024 WP(C)/350/2024	STATE OF ODISHA SABIR KACHHI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
143	D-WP(C)/304/2024 WP(C)/351/2024	STATE OF ODISHA JIBANJIT DEO VS	ARJUNA CHARANA BEHERA VS	// // 0
144	D-WP(C)/744/2024 WP(C)/352/2024	STATE OF ODISHA SUBHADRA MAHATAB SEVA SADAN VS	MRS.SUMAN MODI VS	// // 0
145	D-WP(C)/649/2024 WP(C)/353/2024	UNION OF INDIA NIRMALA MISHRA VS	TIKERAM MEHER VS	// // 0
146	D-WP(C)/209/2024 WP(C)/354/2024	STATE OF ODISHA ALOK MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
147	D-WP(C)/284/2024 WP(C)/355/2024	STATE OF ODISHA SIMANCHALA PANDA VS	JYOTIRMAY GUPTA VS	// // 0
		STATE OF ODISHA		//

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148	D-WP(C)/896/2024 WP(C)/356/2024	GHUROU AMAT VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
149	D-WP(C)/885/2024 WP(C)/357/2024	LINGARAJ DASH VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
150	D-WP(C)/562/2024 WP(C)/358/2024	ARABINDA SWAIN VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
151	D-WP(C)/561/2024 WP(C)/359/2024	ARABINDA PADHI VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
152	D-WP(C)/702/2024 WP(C)/360/2024	RASHMI RANJAN MOHAPATRA VS P.N.B., BBSR	KAMAL BEHARI PANDA VS	// 0 //
153	D-WP(C)/650/2024 WP(C)/361/2024	ORISSA MINING CORPORATION EMPLOYEES GRATUITY FUND TRUST, KHORDHA. VS ASSISTANT COMMNR OF INCOME TAX EXEMPTION CIRCLE, BBSR.	KSHIROD KUMAR SAHOO VS	// 0 //
154	D-WP(C)/560/2024 WP(C)/362/2024	KUMAR DEBDUTTA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
155	D-WP(C)/168/2024 WP(C)/363/2024	ADIT KUMAR BISWAL VS STATE OF ODISHA	SAMVIT MOHANTY VS	// 0 //
156	D-WP(C)/745/2024 WP(C)/364/2024	HARERAM SINGH VS STATE OF ODISHA	PRASANNA KUMAR PARHI VS	// 0 //
157	D-WP(C)/948/2024 WP(C)/365/2024	JASODA PATRA VS ADDL. COMMNR., CONSOLIDATION AND SETTLEMENT, SAMBALPUR	SUSANTA KUMAR DASH VS	// 0 //
158	D-WP(C)/960/2024 WP(C)/366/2024	SUDAM SETH VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
159	D-WP(C)/1102/2024	BIJAYA KUMAR NAYAK	SIDHARTHA MISHRA (1)	//

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	WP(C)/367/2024	VS CHIEF MANAGER, PNB, CUTTACK	VS	0 //
160	D-WP(C)/459/2024 WP(C)/368/2024	MALAYA KUMAR SAHOO VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
161	D-WP(C)/863/2024 WP(C)/369/2024	DR. LOKANATH GARHNAYAK VS STATE OF ODISHA	PRANAB KUMAR GHOSE VS	// 0 //
162	D-WP(C)/743/2024 WP(C)/370/2024	DINESH KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
163	D-WP(C)/703/2024 WP(C)/371/2024	SAROJ KUMAR PATRA VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
164	D-WP(C)/1027/2024 WP(C)/372/2024	M/S. SKM INFRAVENTURE PVT. LTD., KEONJHAR VS STATE OF ORISSA	SITANSU MOHAN SINGH VS	// 0 //
165	D-WP(C)/708/2024 WP(C)/373/2024	SHIBA PRASAD PANDA VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
166	D-WP(C)/889/2024 WP(C)/374/2024	GIRIJA SANKAR PADHI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
167	D-WP(C)/797/2024 WP(C)/375/2024	GOPAL ACHARYA VS SUB-COLLECTOR-CUM-CERTIFICATE OFFICER, BARGARH	JAGABANDHU SAHU VS	// 0 //
168	D-WP(C)/328/2024 WP(C)/376/2024	ASWIN KUMAR MOHAPATRA VS STATE OF ODISHA	DURGA PRASAD PANIGRAHI VS	// 0 //
169	D-WP(C)/811/2024 WP(C)/377/2024	SWATISHREE SINGH VS STATE OF ODISHA	SACHIDANANDA SAHOO VS	// 0 //
170	D-WP(C)/582/2024 WP(C)/378/2024	BRAJENDRA SWAIN VS	ACHYUTANANDA PATTANAİK VS	// 0

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171	D-WP(C)/891/2024 WP(C)/379/2024	STATE OF ODISHA KALPANA SUNDARI DEVI VS	UPENDRA KUMAR SAMAL VS	// // 0
172	D-WP(C)/813/2024 WP(C)/380/2024	STATE OF ODISHA SARITA BEHERA VS	SACHIDANANDA SAHOO VS	// // 0
173	D-WP(C)/832/2024 WP(C)/381/2024	STATE OF ODISHA SATYA RANJAN MOHANTY VS	NIRANJAN LENKA VS	// // 0
174	D-WP(C)/964/2024 WP(C)/382/2024	STATE OF ODISHA COMPUTER APPLICATION CENTRE FOR RESEARCH AND EDN. TRUST OF INDIA, CUTACK VS	SUBAKTA KUMAR DASH VS	// // 0
175	D-WP(C)/892/2024 WP(C)/383/2024	STATE OF ODISHA LINGARAJ DASH VS	UPENDRA KUMAR SAMAL VS	// // 0
176	D-WP(C)/807/2024 WP(C)/384/2024	STATE OF ODISHA NRUSINGHA CHARAN MANIK VS	NIRANJAN NAYAK VS	// // 0
177	D-WP(C)/936/2024 WP(C)/385/2024	STATE OF ODISHA DEVINE INSTITUTE OF NURSING, BBSR VS	BISWAJIT RANJAN TRIPATHY VS	// // 0
178	D-WP(C)/1030/2024 WP(C)/386/2024	STATE OF ODISHA SUDIP SAMAL VS	SITANSU MOHAN SINGH VS	// // 0
179	D-WP(C)/279/2024 WP(C)/387/2024	STATE OF ORISSA MANORANJAN SAHU VS	ASHOK KUMAR DAS VS	// // 0
180	D-WP(C)/1050/2024 WP(C)/388/2024	STATE OF ODISHA GOURANG CHANDRA PANIGRAHY VS	MANAS PATI VS	// // 0
181	D-WP(C)/599/2024 WP(C)/389/2024	STATE OF ODISHA DROUPADI DASH VS	AMITAV TRIPATHY VS	// // 0
		STATE OF ODISHA		//



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182	D-WP(C)/1052/2024 WP(C)/390/2024	NALINIKANTA BEHERA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
183	D-WP(C)/713/2024 WP(C)/391/2024	SAHADEV MOHANTY VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
184	D-WP(C)/1104/2024 WP(C)/392/2024	DAMBARUDHAR SA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
185	D-WP(C)/1044/2024 WP(C)/393/2024	PROMOD KUMAR MOHANTY VS STATE OF ODISHA	MANAS PATI VS	// 0 //
186	D-WP(C)/710/2024 WP(C)/394/2024	SHIBA PRASAD PANDA VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
187	D-WP(C)/750/2024 WP(C)/395/2024	SOMANATH GOUDA VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
188	D-WP(C)/1045/2024 WP(C)/396/2024	KINTALA RAMA RAO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
189	D-WP(C)/705/2024 WP(C)/397/2024	NAYANABALA MISHRA VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
190	D-WP(C)/984/2024 WP(C)/398/2024	GAUTAM SAHOO VS STATE OF ODISHA	PRATIK DASH VS	// 0 //
191	D-WP(C)/1047/2024 WP(C)/399/2024	SETTI NILAMADHABA PATRO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
192	D-WP(C)/1048/2024 WP(C)/400/2024	HARIS CHANDRA PANDA VS STATE OF ODISHA	MANAS PATI VS	// 0 //
193	D-WP(C)/495/2024	BISWAJIT NANDA	SNIGDHA RANI NAYAK	//

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	WP(C)/401/2024	VS STATE OF ODISHA	VS	() //
194	D-WP(C)/468/2024 WP(C)/402/2024	M/S SRI SHYAM MOTORS, SAMBALPUR VS THE SALES TAX OFFICER, SAMBALPUR	SATYA SMRUTI MOHANTY VS	// () //
195	D-WP(C)/828/2024 WP(C)/403/2024	LALITA MAHAKUD VS STATE OF ODISHA	NIHAL RATH VS	// () //
196	D-WP(C)/823/2024 WP(C)/404/2024	BAIJAYANTI PAL VS STATE OF ODISHA	NIHAL RATH VS	// () //
197	D-WP(C)/497/2024 WP(C)/405/2024	M/S SUNDAR DAS D. HANSARAJ VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	DEBASISH WAZRA VS	// () //
198	D-WP(C)/937/2024 WP(C)/406/2024	BIJAY KUMAR SANDHA VS STATE OF ODISHA	RAJIB RATH VS	// () //
199	D-ABLAPL/176/2024 ABLAPL/100/2024	SATYA PRAKASH DEY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	//0 () //
200	D-ABLAPL/269/2024 ABLAPL/101/2024	SRIKANTA MALLIK VS STATE OF ODISHA	SASMITA NANDA VS	DHENKANAL TOWN /659 /2023 () //
201	D-ABLAPL/307/2024 ABLAPL/102/2024	DILLIP PRADHAN @ DILLIP KUMAR PRADHAN VS STATE OF ODISHA	BIJAY KUMAR PRADHAN VS	BALASORE TOWN /356 /2023 () //
202	D-ABLAPL/347/2024 ABLAPL/103/2024	PRAFULLA DAS VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	DHARAKOT PS /412 /2023 () //
203	D-ABLAPL/563/2024 ABLAPL/104/2024	ABINASH MOHANTY VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
204	D-ABLAPL/543/2024 ABLAPL/105/2024	SALYARATHI SAHU VS	PRADEEP KUMAR MOHAPATRA VS	MUDANPUR RAMPUR /275 /2023 ()

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205	D-ABLAPL/474/2024 ABLAPL/106/2024	STATE OF ODISHA HIMANSU KARNA@LUDU KARNA VS	S.SOURAV VS	// BIRMAHARAJPUR /252 /2023 ()
206	D-ABLAPL/570/2024 ABLAPL/107/2024	STATE OF ODISHA SURESH CHANDRA DAS VS	KUMAR KASHYAP VS	// / /0 ()
207	D-ABLAPL/591/2024 ABLAPL/108/2024	STATE OF ODISHA CHANDU SETHI@CHANDRAKANTA SETHI VS	BHARAT BHUSAN ROURTRAY VS	// ANGUL TOWN /811 /2023 ()
208	D-ABLAPL/544/2024 ABLAPL/109/2024	STATE OF ODISHA HAZARI BEHERA VS	PULAKESH MOHANTY VS	// RAMBHA (KHALLIKOTE) /731 /2023 ()
209	D-ABLAPL/509/2024 ABLAPL/110/2024	STATE OF ODISHA PUSTAM MAJHI VS	DIPTI RANJAN SWAIN VS	// TUREIKELA /140 /2019 ()
210	D-ABLAPL/546/2024 ABLAPL/111/2024	STATE OF ODISHA JITENDRA MOHANTY VS	SATYA RANJAN MULIA VS	// BARANGA /434 /2023 ()
211	D-ABLAPL/607/2024 ABLAPL/112/2024	STATE OF ODISHA ASHISH KUMAR NAIK VS	AMIT KUMAR NATH VS	// BAGDIA /266 /2023 ()
212	D-ABLAPL/596/2024 ABLAPL/113/2024	STATE OF ODISHA DHIRENDRA KUMAR MOHANTY VS	BHABANI SANKAR MISHRA VS	// / /0 J.M.F.C.,BHUBANESWAR(Khordha ) ICC/0003975/2022
213	D-ABLAPL/47/2024 ABLAPL/114/2024	STATE OF ODISHA RAJENDRA BEHERA @ RAJU BEHERA VS	RAJENDRA NARAYAN ROURT VS	// BAREIPALI /95 /2023 ()
214	D-ABLAPL/406/2024 ABLAPL/115/2024	STATE OF ODISHA INAYAT SHAH VS	VIVEKANANDA JENA VS	// MANGALA BAG /368 /2023 ()
215	D-ABLAPL/340/2024 ABLAPL/116/2024	STATE OF ODISHA SHIBA PRASAD PARIDA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// TANGI (KHURDA) /866 /2023 () //

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216	D-ABLAPL/416/2024 ABLAPL/117/2024	SANTOSH KUMAR GAJENDRA @ SANTASH KU. GAJENDRA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	NIRAKARPUR /235 /2023 () //
217	D-ABLAPL/398/2024 ABLAPL/118/2024	JITENDRA MALLIK @ JITEN MALLICK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BINIKA /260 /2023 () //
218	D-ABLAPL/569/2024 ABLAPL/119/2024	SUKADEV TARAI VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /659 /2023 () //
219	D-ABLAPL/575/2024 ABLAPL/120/2024	SK. SAJAN @ BADSAHA @ SK. SAHAJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KENDRAPARA SADAR /923 /2023 () //
220	D-ABLAPL/610/2024 ABLAPL/121/2024	BASANTI BISWAL VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	SIMULIA /339 /2023 () //
221	D-ABLAPL/590/2024 ABLAPL/122/2024	HRUDANANDA NAYAK @ PRINCE VS STATE OF ODISHA	MANORANJAN PADHY VS	NABARANGAPUR TOWN /204 /2023 () //
222	D-ABLAPL/593/2024 ABLAPL/123/2024	LAXMAN SAGARIA VS STATE OF ODISHA	MANORANJAN PADHY VS	MATHILI /158 /2022 () //
223	D-ABLAPL/559/2024 ABLAPL/124/2024	PADMA CHARAN MOHAPATRA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	JODAPADAR /239 /2023 () //
224	D-ABLAPL/557/2024 ABLAPL/125/2024	JAPANI MOHAPATRA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	JODAPADAR /239 /2023 () //
225	D-ABLAPL/497/2024 ABLAPL/126/2024	MANAS RANJAN JENA VS STATE OF ODISHA	ASIT KUMAR JENA VS	BALICHANDRAPUR /453 /2023 () //
226	D-ABLAPL/382/2024 ABLAPL/127/2024	NARENDRA KUMAR SATNAMI VS STATE OF ODISHA	JNYANANANDA PANDA VS	GOLAMUNDA /1 /2024 () //
227	D-ABLAPL/503/2024	JYOTIRANJAN MOHAPATRA	ASIT KUMAR JENA	BALICHANDRAPUR /453 /2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :09/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/128/2024	VS STATE OF ODISHA	VS	() //
228	D-ABLAPL/245/2024 ABLAPL/129/2024	AMITA MOHANTY VS STATE OF ODISHA	RAJIB LOCHAN PATTANAİK VS	/ /0 () //
229	D-ABLAPL/637/2024 ABLAPL/130/2024	SANTOSH BEHERA VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	ATHGARH /290 /2023 () //
230	D-ABLAPL/636/2024 ABLAPL/131/2024	PUSPALATA DEURI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	GURUDIJJHATIA /121 /2023 () //
231	D-ABLAPL/641/2024 ABLAPL/132/2024	SILU @ PANKAJ KUMAR BEHERA VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	NAYAGARH SADAR /2 /2024 () //
232	D-ABLAPL/320/2024 ABLAPL/133/2024	KAMALUDDIN KHAN VS STATE OF ODISHA	SATYA RANJAN MULIA VS	BALASORE SADAR /386 /2023 () //
233	D-ABLAPL/302/2024 ABLAPL/134/2024	TOFAN JENA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	NIRAKARPUR /1 /2024 () //
234	D-ABLAPL/291/2024 ABLAPL/135/2024	TRILOCHAN MAHANTA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /488 /2022 () //
235	D-ABLAPL/292/2024 ABLAPL/136/2024	TANMAYA NAG VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /325 /2023 () //
236	D-ABLAPL/304/2024 ABLAPL/137/2024	MAHENDRA KUMAR BISWAL VS STATE OF ODISHA	ALOK KUMAR PANDA VS	BHUBAN /95 /2017 J.M.F.C.,BHUBAN(Dhenkanal) GR/0000089/2017
237	D-ABLAPL/448/2024 ABLAPL/138/2024	SRIBATSA SAHOO VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	BANKI /468 /2023 () //
238	D-ABLAPL/644/2024 ABLAPL/139/2024	BIDYADHARA SAHOO VS	BISWARANJAN DALAI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack)

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-ABLAPL/660/2024 ABLAPL/140/2024	STATE OF ODISHA MADANJEET @ MADANJIT HOTA VS STATE OF ODISHA(VIG.)	JAGABANDHU SAHU VS	2(A)CC/0000192/2023 SAMBALPUR VIGILANCE /38 /2023 () //
240	D-ABLAPL/667/2024 ABLAPL/141/2024	GOURANGA SAHU VS STATE OF ODISHA	ABHILASH MISHRA VS	MUDANPUR RAMPUR /152 /2023 () //
241	D-ABLAPL/51/2024 ABLAPL/142/2024	LIPUNU PADHI VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATSINGPUR /129 /2023 () //
242	D-ABLAPL/565/2024 ABLAPL/143/2024	NIRANJAN NAYAK VS STATE OF ODISHA	RITURANJAN CHHOTARAY VS	PURI SADAR /295 /2023 () //
243	D-ABLAPL/542/2024 ABLAPL/144/2024	GOURI HIAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BISSAMCUTTACK /154 /2023 () //
244	D-ABLAPL/92/2024 ABLAPL/145/2024	SAUDAMINI NATH @ SAUDAMINEE NATH VS STATE OF ODISHA	SARADA PRASAD DASH VS	MARSHAGHAI /541 /2023 () //
245	D-ABLAPL/534/2024 ABLAPL/146/2024	TITUN @ BISWAJIT PUHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	INDUASTRIAL,NISA /33 /2023 () //